3142/4

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency with immediate effect:-

S. No	Name of Officials (Sh./Ms.)	From	То
1.	Manish Malhotra EC: 12487	SJA/Branch Incharge in the Pool Car Section & Vigilance & Litigation Branch, RADC	Reader/SJA in the Court of Ms. Chhavi Kapoor, Ld. Spl. Judge (PC Act) CBI
2	Manisha Gusain E.C. 31058543	Reader/JA in the Court of Ms. Chhavi Kapoor, Ld. Spl. Judge (PC Act) CBI	Reader/JA in the Court of Ms. Niyay Bindu, Ld. Spl. Judge (PC Act) CBI
3	Anand Singh E.C. 64586826	Miles Diliga, La. Spi. Judge (PC)	SJA/Branch Incharge in the Pool Car Section & Vigilance & Litigation Branch, RADC

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

M DU1.35 N.W

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-cumSpl. Judge (PC-Act) CBI, RADC, New Delhi.

- 1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 2. The DDO, Central District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
- 4. The Officers/Officials concerned.
- 5. PS to the Undersigned.
- 6. The Dealing Official, LAYERS seat, THC, Delhi.
- 7. The Dealing Official T&P II Personal File/ACR, THC, Delhi.
- .8. The Website Committee, THC, Delhi for uploading.

9. Leave Section, RADC.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi